

Declaration of Assets and Liabilities

Year **2023-24**

I, Vikas Kumar-I, son/daughter/wife of Shri Rajendra Prasad,

Aged 31 years, belonging to Bihar legislative assembly secretariat service and presently working as Assistant Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) MONIKA KUMARI	Dependant-1 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant-3 Etc. Name VINIKA KUMARI (DAUGHTER)
(i)	Cash	Rs- 8000/-	4000/-	17000	14000	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/CS- Rs- 8634/ PPF - 221808/-	INDIAN Bank Rs-2500/-	150000	60000	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY HAVING YEARLY PREMIUM OF RS.26827 /-(SUM ASSURED - 500000/-) AND LIC POLICY HAVING HALF YEARLY PREMIUM OF RS.- 1485 /-(SUM ASSURED- 50000/-) POST OFFICE NATIONAL SAVING CERTIFICATE OF RS- 60000/- RD OF MONTHLY PREMIUM OF RS - 3000 /- and RS- 500 in Saving a/c in post office	-	LIC POLICY OF SUM ASSU-RED 50,000/-	LIC POLICY OF SUM ASSURED 50,000/-	-
(v)	Motor Vehicles (details of make, etc.)	PULSAR 150DTS-I BIKE (DATE OF MANUFACTURING- 10/2019) HAVING REGISTRATION NO. BR01EN1462 and REGISTRATION DATE- 14.11.2019 Maruti Suzuki celerio car (DATE OF MANUFACTURING- 10/2017) HAVING REGISTRATION NO. BR01DF6515 and REGISTRATION DATE- 09.10.2017	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Almost 90 Gm of gold	80 gram of Gold arnament 190 gm of silver arnaments	40 Gm of Gold arnaments	70 gm of Gold arnaments 50 gm of silver arnaments	-
(vii)	Other assets,	-	-	-	-	-

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	such as values of claims / interests					
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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Dependant-1 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant-3 Etc. Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	-	-
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	Approx 1 and ¾ kattha at sriram ijari buxar Approx 1 kattha at lalganj buxar, And 1 kattha at gadadhar ganj buxar.	-	-	-
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	House property at gadadhar ganj Buxar	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03.02.2023
(a)	(I) Loans from Banks	SBI - 750000	496399
	(II) Loans from financial Institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) Dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RETURN FILED FOR ASSESSMENT YEAR 2023-24 Income Tax including surcharge- 65189/- PAN NO.- DMRPK2017P	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. At present, the property belongs to my parent.

Signature Vikas Kumar

Name of Employee: VIKAS KUMAR -I

Place: PATNA
Date: 08-02-2023

Designation: ASSISTANT
Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.